NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
СР	-	For	252(3)	1Message Technology Pvt. Ltd., Vs
No.188/BB/201		compli-		ROC
7		ance		

NO. & PHONE NUMBER REPRESENTATION TO WHOM I MESSAGE TECHNOLOGY Raying Blogy COMPANY Secretary In Practice (2)	SL.	NAME (IN CAPITAL)	CAPITAL)	
RANGITHA SHENOY. 4	NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	Kanji Na Bleay. 1
Par (TD	1	POLITTUO SHOWAY	1. IMESSAGE TECHNOLOGY	
	1.		Pin (TD	

ORDER

PCS for Petitioner Company is present. Again she requested time for compliance of the objections raised by the Registry. PCS requested the Tribunal to order notice to the ROC-Karnataka, Bangalore. Issue notice to ROC-Karnataka, Bangalore. Registry to prepare notice, PCS for Petitioner Company is directed to collect the notice from the registry and to serve it on ROC-Karnataka, Bangalore and to file proof of service of notice. List it on 25/01/2018.

Member (T)

Member (J)